

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3131  
TO BE ANSWERED ON 5<sup>TH</sup> JANUARY, 2018**

**DRUGS IMPORTED FROM CHINA**

**3131. SHRI ANURAG SINGH THAKUR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of drugs/drug ingredients imported from China and other countries during the last three years, country-wise/ingredient-wise;
- (b) whether the Government plans to reduce imports and country's dependence for drugs/ drug ingredients;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): The details of India's imports of Active Pharmaceutical Ingredients (APIs) from top five countries during the last three years are as under:

Year	Total import (Rs. cr)	Import from China (Rs. cr)	Import from Germany (Rs. cr)	Import from USA (Rs. cr)	Import from Italy (Rs. cr)	Import from Singapore (Rs. cr)
2014-15	19833.19	12757.96	1172.05	791.16	644.37	241.25
2015-16	21225.97	13853	1054.71	980.38	663.44	593.57
2016-17	18372.54	12254.97	485.11	820.18	701.85	422.01

The details regarding the number of drugs/drug ingredients imported from China during the last three years are as under:

Year	Total No. of drugs/drug ingredients
2015	447
2016	316
2017	354

The details regarding the number of countries other than China from where various drugs/drug ingredients have been imported during the last three years are as under:

Year	Total No. of countries
2015	44
2016	58
2017	59

(b) to (d): The policies formulated by Government from time to time are made so that the country's dependence on imports is minimized. In this direction, the Government had on 29.01.2016 notified the withdrawal of exemption in custom duties which were earlier given to certain categories of drugs and bulk drugs to provide a boost to the domestic manufacturers.